

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

251. IA/24/2022 IA/43/2022 CA/46/2022 IA/32/2022 IA/33/2022  
CA/87/2022 IA/72/2022 IA/68/2022 CA/23/2023 CP/428(MB)2021

**IN THE MATTER OF**

Mrs.Shobha Gupta ... Petitioner  
Vs  
D-Vois SSV Broadband Private Limited ... Respondent

U/s 241(1) Sec. 242(4) Sec. 244(1) & 246 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Adjourned to **12.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/